THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI M. S. SANJEEVI RAO): (a):

(Quantity in M. Tonne)

Month		j	uantity of Palmolein located to Kerala
January, 1983		*	1,560
February, 1983	•		1,560
March, 1983 .			1,560
April, 1983 .			1,950
May, 1983 .			1,950
lune, 1983 .	.•		2,325
July, 1983 .			3,325
August, 1983 .			3,325
September, 1983			4,300
October, 1983 .	•		5,000
November, 1983	•		5,000
December, 1983			5,000
•		'AL	36,855

⁽b) The State Government requested an allocation of 5,000 mt. per month from September, 1983 onward.

other relevant factors. Further the allocation by the Central Government is reduced during the flush season of the year and increased during the lean period and festival months when the demand of the cooking medium increases. The requirements of Kerala are also considered on this basis alongwith other States.

Financial assistance to West Bengal for craclication of malaria, family welfare etc.

3119. PROF. SOURENDRA BHATTACHARJEE:

SHRI MAKHAN PAUL:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the financial assistance due to the Government of West Bengal under various Central schemes regarding family welfare, eradication of malaria etc. has been in default; and
 - (b) if so, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUD BEN M. JOSHI): (a) No, Sir.

(b) Does not arise.

डीजल इंजन कारखाना, वाराणसी के निर्माण कार्यों में घटिया ईटों का इस्तेमाल

3120 श्री रात्रेश्वर सिंह: क्या रेल मंत्रीयह बताने ी कृपा करेंगे कि:

- (क) क्या यह सच है कि पिछले वर्ष के दौरान रेलवे बोर्ड के सर्तकता विभाग ने घटिया ईटों के स्टोर को सील कर दिया था जिनका इस्तेमाल वाराणासी स्थित डीजल इंजन कारखाने के भवन निर्माण कार्य में किया जा रहा था;
- (ख) यदि हां, तो उसका व्यौरा क्या है ग्रौर इस संबंध में सरकार द्वारा क्या कार्यवाही की गई है तथा यदि कोई कार्यवाहीं नहीं की गई है तो उसके क्या कारण हैं; ग्रौर

⁽c) Due to limited imports of edible oils it is not possible for the Central Government to meet in full the requirements of any State Government. The allocation of imported edible oils for Public Distribution System is only to supplement the availability of indigenous oils in the State. The actual quantity of imported edible oils to be allocated to a State|Union Territory every month is determined after taking into account the availability of indigenous oils, stocks with State Trading Corporation of India, consumption pattern, pace of lifting in previous years and